

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5971  
ANSWERED ON:11.05.2012  
VARIATION IN INTEREST RATES  
Agarwal Shri Jai Prakash

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the interest rate on loans provided by banks differ in various parts of the country;
- (b) if so, the details thereof alongwith the interest rates charged by various banks;and
- (c) the total percentage of loans given on different interest rates during last three years?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) and (b): Interest rate on loans charged by banks are now deregulated and are decided by banks based on their commercial judgment. Normally, a bank does not vary interest rate on the basis of place in the country where money is lent.
- (c): The proportion of outstanding credit of banks at different interest rates during the last three years is at Annexure.